

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 624 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Arvind Luthra & Ors Vs. MVL Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Kunal Sabharwal and Mr. Shishir Mathur, Advocates		
	For the Respondent:	Mr. U.K. Chaudhary, Sr. Advocate with Mr. P. Nagesh, Advocate		

ORDER

Appearance has been put in on behalf of the Respondent through Dr. U. K. Choudhary, Sr. Counsel and Mr. Nagesh. Let reply be filed before the next date of hearing with an advance copy to the opposite counsel.

To come up on 19th January, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)